

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect :-

S. N.	Name of Officials (Sh./Ms)	From	To
1	Shalini Dhingra EC: 3265	SPA in the Office Pool, RADC, New Delhi.	SPA in the court of Ms. Neelofar Abbis Parveen, Spl. Judge, (PC Act), CBI, RADC
2	Rakha Arora EC: 3158	SPA in the Office Pool, RADC, New Delhi.	SPA in the court of Ms. Bhavna Kalia, POLC, RADC, New Delhi
3	Santosh Kumar Chandola EC: 81897782/3115	PA in the Office Pool, RADC, New Delhi	PA in the court of Ms. Niyay Bindu, Spl. Judge, (PC Act), CBI, RADC

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.



(VINAY KUMAR GUPTA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

No. 1276D to 1295D
F.7/P&T/Admn/RADC/2023

Dated, Delhi the 14/2/2023

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Courts.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch in charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P -I, Personal File/ACR/Leave/Website Committee, THC, Delhi.



Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi